

284

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

Original Application No.62 of 1996

Decided on 5-8-1996.

Between:

N.V. Lakshmana Rao

.. Applicant

and

1. Union of India, rep. by its  
Chief General Manager,  
Telecom, A.P.Circle,  
Hyderabad.
2. The General Manager,  
Telecom-District  
Visakhapatnam-20
3. The Telecom-District Manager,  
Visakhapatnam.
4. The Divisional Engineer,  
A.P. Telecom, Visakhapatnam.
5. The Sub-Divisional Engineer,  
Trunks, Visakhapatnam.

.. Respondents

Counsel for the applicant : Sri V.S. Sastry

Counsel for the respondents: Sri V.Rajeshwara Rao

CORAM

Hon'ble Mr.Justice M.G.Chaudhari : Vice Chairman

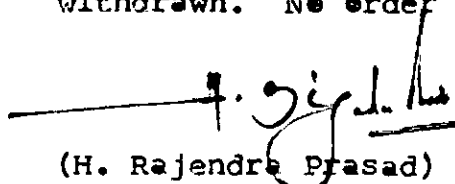
Hon'ble Mr.H.Rajendra Prasad : Member (A)

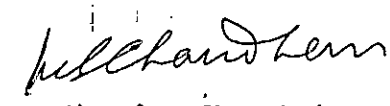
JUDGEMENT

(Oral order as per Hon'ble Mr.Justice M.G.Chaudhari, V.C.)

Mr. V.S.Sastry for the applicant and Mr. V.Rajeshwara  
Rao for the respondents.


2. The learned counsel for the applicant Sri V.S.Sastry prays for withdrawal of O.A. on instructions of the applicant. He has filed a note also dated 30-7-1996 for withdrawal stating that the applicant desires to withdraw the O.A. as respondents are considering his case sympathetically. The O.A. is accordingly dismissed as withdrawn. No order as to costs.

  
(H. Rajendra Prasad)  
Member (A)

  
( M.G. Chaudhari )  
Vice Chairman

Dt.5-8-1996  
(Open Court Dictation)

kmv

  
Deputy Registrar (D) cc.

O.A.62/96.

To

1. The ~~Chief~~ Chief General Manager,  
Telecom, Union of India, A.P.Circle,  
Hyderabad.
2. The General Manager,  
Telecom-District, Visakhapatnam-20.
3. The Telecom District Manager,  
Visakhapatnam.
4. The Divisional Engineer,  
A.P.Telecom, Visakhapatnam.
5. The Sub Divisional Engineer,  
Trunks, Visakhapatnam.
6. One copy to Mr.V.S.Sastry, Advocate, CAT.Hyd
7. One copy to Mr.V.Rajeshwar Rao, Addl.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

pvm.

*Handwritten: 1/11/96*  
*Handwritten: 1000*

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 5-8-1996

~~ORDER~~/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. ~~595/96~~

62/96

T.A.No.

(W.P.)

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

*Handwritten: No Spare Copy*

